

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 408
IB/476/ND/2022

IN THE MATTER OF:

Anu Gupta Filed Through Manoj Kumar
Anand (Resolution Professional)

...

Applicant

Order under Section 94(1).

Order delivered on 21.11.2022

Coram:

MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : RP Manoj Kumar Anand for Ms. Anu Gupta
For the Applicant : Adv. Dyuti Ghai

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
09.12.2022.

Vishal Rana

Vishal Rana
Court Officer
Court-IV